

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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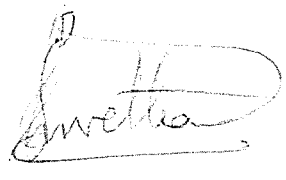
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/52/IB/2018  
PETITION NUMBER : TCP/10/(IB)/2017  
NAME OF THE PETITIONER(S) : GULFPETRO CHEM FZC  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD  
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	SAVITHA DEVI M	Counsel for RP	
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2.	VIKRAM - P - JAIN SHWETHA VASUDEVAN for TK Bhaskar	Counsel for Applicant	
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**ORDER**

Counsel for Applicant is present. Counsel for CoC is present. Counsel for CoC has prayed for time to file a detailed reply and make submissions. It has been directed that the reply will be filed within 2 working days by circulating copy to the other side. Matter is posted for final arguments. Put up on **25.09.2018 at 10.30 A.M.**

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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